

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI

OA No. 781 of 2024

IN THE MATTER OF:
MANISH JAIN

...APPLICANT

VERSUS

UNION OF INDIA &ORS.

...RESPONDENTS

NDOH: 12.08.2025

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RESPONDENT No.9/DDA

THROUGH


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Place: New Delhi

Dated: 07.08.2025

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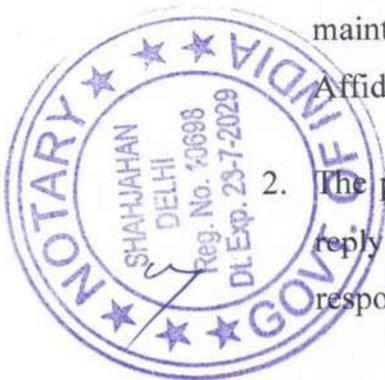
UNION OF INDIA & ORS.

...RESPONDENTS

**ADDITIONAL AFFIDAVIT ON BEHALF OF
RESPONDENT NO. 9, DELHI DEVELOPMENT
AUTHORITY.**

Aashish Kumar S/o SL Periwala aged about 34 years, currently posted as DD/KM/CZ of the Delhi Development Authority, having office at Vikas Sadan, New Delhi, do hereby solemnly affirm and declare as under: -

1. That I am duly authorized and competent to affirm the present Affidavit on behalf of Respondent No. 9/Delhi Development Authority ("DDA"), which has been prepared under my instructions. I am fully conversant with the facts and circumstances of the present case on the basis of the records maintained in the office, to enable me to file the present Affidavit on behalf of the Respondent.
2. The present Affidavit is being filed to supplement the short reply already filed on behalf of the DDA on 11.07.2025, in response to the contentions raised under the Status



Reports/Responses filed by the Municipal Corporation of Delhi and Delhi Pollution Control Committee, wherein it has been stated that the land in question, i.e. the bank of river Yamuna near Pusta Road and its ghats near Wazirabad and Jagatpur Village, specifically the stretch between Ramghat to Shyamghat is under the ownership of the DDA.

- 3. In this regard, it is respectfully submitted that as per the land record with the DDA, the land under reference, i.e. river bank from DJB/Ram Ghat to Shyam Ghat, Jagatpur has not been acquired for DDA, nor has it been handed over to the DDA by the Block Development Officer (BDO), GNCTD, till date.

Shahaj

I Identify the Deponent who has Signed in my Presence

[Signature]

DEPONENT

VERIFICATION:

Verified at Delhi on this 07 AUG 2025 day of August, 2025 that the contents of the above Affidavit are true and correct to my knowledge based on the records of the Delhi Development Authority. No part of it is false and nothing material has been concealed therefrom.

07 AUG 2025



[Signature]

DEPONENT

Sau Ashish
Sau Dikshu L.
Notary Public

29.